Probe by ED on procurement of VVIP helicopters

4378. SHRI BAISHNAB PARIDA: SHRI SANJAY RAUT:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the Enforcement Directorate has been assigned to probe into allegations of kickbacks offered in the procurement of 12 AW-101 helicopters for VVIP use by the Ministry; and
 - (b) if so, what is the time-frame for it to submit its report?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) No, Sir.

(b) Does not arise.

Export by defence PSUs

- 4379. SHRI BALWINDER SINGH BHUNDER: Will the Minister of DEFENCE be pleased to state:
- (a) what is the extent of export by each Defence Public Sector Undertakings (DPSUs);
- (b) which are the countries to which the products were exported during last three years;
 - (c) whether there is continuous progress in the export by defence PSUs; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) As per Statement (See below).

- (b) During the last three years Defence PSUs have exported products to Algeria, Bangladesh, Bahrain, Belgium, Bhutan, Brazil, Bulgaria, Canada, China, Czech, Egypt, Ecuador, Ethiopia, France, Germany, Ghana, Honduras, Indonesia, Ireland, Israel, Iran, Italy, Kenya, Libya, Malawi, Malaysia, Mali, Mauritius, Myanmar, Namibia, Nepal, Netherlands, Nigeria, Oman, Philippines, Russia, Saudi Arabia, South Africa, Sri Lanka, Sudan, Singapore, Surinam, Syria, Switzerland, Tanzania, Thailand, Tunisia, Turkey, Uganda, UAE, USA, UK, Zimbabwe.
 - (c) Yes, Sir. Overall there is a continuous progress.
 - (d) Not applicable.